

S. No.	Name of Town	Sanctioned Dt./ Mon/Yr	Project Cost
45.	Sankargarh	Jan '96	157.80
46.	Ghorawal	"	87.60
47.	Sidhaur	"	58.80
48.	Chopan	March '95	133.50
49.	B.B. Nagar	"	68.30
50.	Daywala	"	74.60
51.	Faridpur	"	59.50
52.	Usawan	"	72.50
53.	Saurik	"	81.00
54.	Harriya	"	62.40
55.	Hariharpur	"	63.00
56.	Bansgaon	"	81.20
57.	Bikapur	"	101.50
58.	Sarai Akil	"	98.98
59.	Dudhi	"	156.70
60.	Pali	"	63.80
61.	Oran	"	59.00
62.	Risia Bazar	"	86.15
63.	Narendernagar	"	240.50
64.	Chamba	"	537.80
65.	Jhalu	"	80.50
66.	Adri	"	60.30
67.	Kaladungi	"	121.90
68.	Atsu	"	79.80
69.	Hargaon	"	83.30
Total :			Rs. 5858.67 Lakhs

[English]

Drinking Water in Allahabad

5173. DR. MURLI MANOHAR JOSHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to Unstarred Question No. 2331, answer given on July 31, 1996 and state :

(a) the reasons for under utilisation of funds in 1994-95 and 1995-96;

(b) whether instances of diverting of funds to other purposes have come to the notice of the Government; and

(c) if so, the action taken thereon by the Union Government and State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) The Uttar Pradesh Jal Nigam is implementing the Rural Water Supply Schemes in the State. The required information is being collected from the Organisation and will be laid on the Table of the House.

Southern Refineries

5174. SHRI P.C. CHACKO : Will the PRIME MINISTER be pleased to state :

(a) whether Southern Refineries is likely to be shifted out of Kerala;

(b) if so, the reaction of the Government thereto; and

(c) the measures proposed to be taken to ensure production in the interest of future industrial development in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) M/s. Southern Refineries Ltd., a private sector company manufacturing lubricants and mineral oils located in Kerala, have informed that a few local people want to interfere in the recruitment of personnel, and having failed in this attempt, they (the local people) are creating obstructions in the functioning of the factory alleging pollution from the factory. Unless the State Government takes a firm stand, M/s. Southern Refineries will have no option other than shifting the unit outside Kerala for its survival.

(b) and (c) The Government of Kerala is concerned with this matter.

Oil/Gas Agencies

5175. SHRI T. GOPAL KRISHNA :
SHRI L. RAMANA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Oil Corporation had advertised for filling up of backlog allotment of Oil/Gas distribution agencies for scheduled caste and scheduled tribe candidates in Andhra Pradesh in the month of December, 1995;

(b) if so, the details thereof including the locations of agencies, the number of applications received;

(c) the action taken so far; and

(d) when the final selections are to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (b) Indian Oil Corporation Limited advertised 11 retail outlet dealerships under SC/ST category in

Andhra Pradesh in December, 1995, as per details given below :—

Sl. No.	Location	District	Category	No. of applications received
1	2	3	4	5
1.	Ramayampet	Medak	SC	95
2.	Between Boowenpally & Miyapur (NH-9)	Rangareddy	SC	182
3.	Bacchanpet	Warangal	SC	66
4.	Rampachodavaram	E. Godavari	ST	27
5.	Between Pichatur & Kuppedu Vill. on Puttur-Mangalapuram Road.	Chittoor	SC	27
6.	Cuddapah Town	Cuddapah	SC	40
7.	Kalluru	Khammam	SC	82
8.	Kaikalur	Krishna	SC	73
9.	Putrela	Krishna	SC	54
10.	Tripuraram	Nalgonda	SC	59
11.	Addanki	Prakasm	SC	75

(c) and (d) Selection of dealers will be made after the selection system is reactivated.

[Translation]

Development Projects

5176. SHRI ASHOK PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) the names of the development projects started in various towns/cities/sub-urban centres under Khurja Parliamentary Constituency during the last three years, till date and the amount spent thereon, separately;

(b) the details of the various projects being undertaken in NOIDA, Dadri, Khurja, Bulandshahar and Ghaziabad till date;

(c) whether these projects are likely to be completed as per their scheduled time; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

[English]

Indian Talents

5177. PROF. OMPAL SINGH NIDAR : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government have contemplated any scheme to attract Indian talents in Science and Technology from abroad;

(b) if so, the salient features thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) The Government has been taking measures from time to time to minimize not only the outflow but also to attract scientists and technologists trained abroad to return to India with a view to utilizing their intellectual brilliance and creativity. Some of these measures are as follows :—

1. Assisting non-resident Indians for setting up industrial units in this country.
2. Provision for temporary placement of scientists and technologists under the Scheme of Scientists' Pool with the intention of minimising the delays before a final job is secured by an NRI Scientists.
3. Delegation of enhanced administrative and financial powers to scientific institutions to improve working conditions of scientists.
4. Invitation to distinguished professional men and women of Indian origin settled abroad, for short term technical assignments to assist in frontier and emerging areas of science and technology.
5. Special recruitment procedures such as a Quick Hire Scientists Fellow Scheme in the CSIR System.
6. There is a scheme called Transfer of Knowledge Through Expatriate Nationals under Government of India-UNDP Umbrella Programme, which seeks to utilize the expertise of the NRI Scientists. This scheme has benefited the country through visitation of 575 NRI's to date. With a view to giving further filling to this initiative, a new Programme has been signed by the Government of India and UNDP at an outlay of about 1 million US dollars for a period of three years.
7. Senior Scientists of CSIR have been additionally given the responsibility of meeting brilliant Indian scientists working in universities/research